	Annexure 3														
N	ame of Corporat	te Debtor: N	lew Bombay	Paper Mills P	rivate Limit	ted; Date of c	ommenceme	ent of CIF	RP: April 2, 2025; Li	ist of cre	ditors as	on: June	30, 202	5	
		L	ist of secure	d financial cr	editors (oth	er than finan	cial ceditors	belongin	g to any class of c	reditors)					
(Amount i	n ₹)														
		received		Details of claim admitted											
										Amount		Amount			
						Amount		Whethe				of claim			
Sr.	Name of	Date of	Amount	Amount of claim	Nature of	covered by security	Amount	r	% voting share in	contige	_	_	under	Remark	
No.			claimed		Claim	interest	-		CoC		dues			s, if any	
	State Bank of				Secured										
	1 India	09-Apr-25	265,067,168			Yes	Yes	No	52%	NA	NA	957,667	Nil	Note 4	
					Secured										
	2 YES Bank	16-Apr-25	135,844,329	135,844,329		Yes	Yes	No	27%	NA	NA	Nil	Nil	Note 5	

Notes:

- 1. The above list of creditors reflects claims received by DRP and verified as on June 30, 2025.
- 2.Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- 3. The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

4. State Bank of India

Sanction letter dated 28.03.2013, cash credit and non-fund-based facility of Rs 1.60 cr

Sanction letter dated 26.02.2016 enhanced Credit facilities by the State Bank of India, including an SME credit plus and a bank guarantee of 11.35 cr

Sanction letter dated 02.01.2018, Cash credit, term-I, and Bank Guarantee

Sanction letter dated 01.06.2020, cash credit, and term-I&II and Bank Guarantee

Supplemental Agreement of Loan Cum Hypothecation dated 01.06.2020 and Guarantee Agreement dated 01.06.2020 CC, Term-I&II, SME CAR LOAN, CECL, GECL, BANK GUARARNTEE OF 19.90 Cr.

Facility Sanctioned by the State Bank of India:

State Bank of India has sanctioned various credit facilities to the Corporate Debtor, including Cash Credit, Non-Fund Based facility, Bank Guarantee, Import LC/SBLC for Buyer's Credit (sub-limit of Cash Credit), COVID Emergency Credit Line (Adhoc Credit Facility), and Guaranteed Emergency Credit Line (GECL)

Security Details:

Hyporhecation of the company's stocks of Raw Materials, Finished Goods, Semi-Finished Goods, Consumables, and Packaging Materials located in the factory or godowns, in transit, or at any other permitted location. Hypothecation of receivables, book debts, and other actionable claims arising from genuine trade transactions.

First Pari-Passu Charge on the entire current assets of the company to be shared with Yes Bank Limited.

Immovable Property: Registered Mortgage of factory land and building located at Survey Nos. 15/4B1, 16/1/2, 17/1, 22/1/1, 33/2B1, and 34/2/1, admeasuring a total area of 32,456 Sq. Mtrs.,

situated at Village Ajivali, Khopoli-Pen Road, Tal. Khalapur, District Raigad, Maharashtra - 410203.

First Pari-Passu Charge on the above immovable property to be shared with Yes Bank Limited.

Term Loan I & II: Hypothecation of the entire plant and machinery, furniture and fixtures, electrical installations, and other fixed assets created or to be created out of the term loan.

 $Pari-Passu\ Charge\ on\ the\ residual\ value\ of\ the\ plant\ and\ machinery\ with\ Yes\ Bank\ Limited.$

5.YES BANK LIMITED

FMV of INR 14.89 Crs.

Date of the security interest creation

1.Deed of Hypothecation - May 22, 2019

2.2. Letter of Continuing Guarantee - May 23, 2019

3.Mortgage by deposit of Title Deeds October 22, 2019 4. Deed of Mortgage - December 06, 2019

Property No. 1 - Office No. 703, 7th Floor, Kesar Solitaire, Plot No. 5, Sector 19, Sanpada, Navi Mumbai, Maharashtra — 400705

Property No. 2 - On a pari-passu basis, Factory Land & Building situated at Survey No. 15/4B/1, 16/2/1, 17/1, 22/1/1, 33/2B/1 and 34/2/1, Village Ajivali, Khopoli Pen Road Taluka. Khalapur, Sub-District Karjat, Dist. Raigad -410203.

 $All\ movable\ assets\ (tangible\ and\ intangible,\ including\ plant\ and\ machinery,\ etc\ and\ Current\ assets\ and\ receivables$

Notes: - Yes Bank Limited has exclusive charge on the Sanpada office $703\,$